

High Court of Karnataka,
Bengaluru,
Dated:30th June 2021

NOTIFICATION NO. HCKB – 103 / 2021

In modification of earlier Notification No. HCKB – 78/2021, dated 20th May 2021, the sittings of the Hon'ble Judges in the Court Halls of Kalaburagi Bench from Thursday the 1st July 2021 are arranged as mentioned below:

Sl. No.	Name of the Hon'ble Judge	Court Hall No.
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr.Justice S.G.Pandit	2
3	Hon'ble Mr.Justice Ashok S. Kinagi	3
4	Hon'ble Mr.Justice P.N.Desai	4
5	Hon'ble Mr.Justice M.G.S.Kamal	5
6	Hon'ble Mr.Justice Rajendra Badamikar	6

By Order of Hon'ble The Chief Justice

Sd/-
(K.S.Bharath Kumar)
Registrar (Judicial)

Date: 30.06.2021

**HIGH COURT OF KARNATAKA KALABURAGI BENCH
MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES
WITH SUBJECTS ASSIGNED TO THEIR LORDSHIPS
WITH EFFECT FROM THURSDAY THE 1ST JULY 2021**

Priority will be given to old cases

PART A

SL. NO.	SITTINGS AND SUBJECTS	REMARKS
1	<p>Hon'ble Mr. Justice S.G.Pandit & Hon'ble Mr. Justice M.G.S.Kamal</p> <p>All Division Bench cases</p> <p>- Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Few cases from following Advance Lists shall be taken every week</p> <p>(i) Advance List of final hearing of MFA (LAC) of the years 2015 to 2018 [Advance List No.I (K)]</p> <p>(ii) Advance List of order matters of MFA (MV) of the years 2016 to 2018 [Advance List No.II (K)]</p> <p>(iii) Advance list of order matters of RFA of the years 2015 to 2018 [Advance List No.III (K)]</p> <p>(iv) Advance list of final hearing of Criminal Appeal (Conviction) [Advance List No.IV (K)]</p> <p>(v) Advance list of final hearing of RFA [Advance List No.V (K)]</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical Hearing (optional)</p>
2	<p>Hon'ble Mr. Justice Ashok S. Kinagi</p> <p>All Category of Civil Cases (except matters assigned to the Bench presided over by Hon'ble Mr. Justice P.N.Desai)</p> <p>- Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical Hearing (optional)</p>

3	<p>Hon'ble Mr. Justice P.N.Desai</p> <p>Regular Second Appeals</p> <p>Regular First Appeals</p> <p>Miscellaneous Second Appeals</p> <p>Civil Revision Petitions</p> <p>RPFC</p> <p>Civil Petitions</p> <p>(Admissions, Orders and Final Hearing in the above referred categories)</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical Hearing (optional)</p>
4	<p>Hon'ble Mr. Justice Rajendra Badamikar</p> <p>All Category of Single Judge's Criminal matters - Admissions, Orders and Final Hearing</p> <p>Specially assigned cases</p>	<p>Video Conferencing / Physical Hearing (optional)</p>

PART B

**HIGH COURT OF KARNATAKA
KALABURAGI BENCH**

**SUBJECTS ASSIGNED TO THE HON'BLE JUDGES SITTING IN
DIVISION BENCH WHENEVER THEIR LORDSHIPS SIT SINGLE**

The Hon'ble Judges sitting in Division Bench will take up matters whenever Their Lordships sit single.

Sl. No.	Name of the Hon'ble Judge
1	<p>Hon'ble Mr. Justice S.G.Pandit</p> <p>Writ Petition (GM-CPC) – Preliminary Hearing in 'B' Group and Final Hearing</p>
2	<p>Hon'ble Mr. Justice M.G.S.Kamal</p> <p>Criminal Appeals (Acquittal) – Admission and Final Hearing</p>

NOTES:

1. Memo for urgent Preliminary Hearing/Admission and Orders and final hearing (except matters on notified Advance Lists) shall be moved only by e-mail as per the format annexed to the notice dated 19.02.2021. **Memo for urgent posting shall not be moved before any individual Court by physical appearance.**
 2. **In case of following newly filed cases, memo will not be entertained. The same shall be listed automatically on the days notified:**
 - a) **Criminal Petitions U/s 438 – 3rd day from the date of filing,**
 - b) **Criminal Petitions U/s 439 & 482 of Cr.P.C. and Writ Petitions under Article 226 R/w Sec. 482 of Cr.P.C - 4th day from the date of filing,**
 - c) **Criminal Appeals against Conviction – 4th day from the date of filing,**
 - d) **Civil Contempt Petition – 7th day from the date of filing**
 - e) **Writ Petition (GM-CPC) – 5th day from the date of filing,**
 - f) **Writ Petitions (GM) – 5th day from the date of filing, Commercial Appeals - 5th day from the date of filing,**
 - g) **Writ Appeals – 5th day from the date of filing.**
- Note: The General Holidays shall be excluded for counting the days.**
3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.
 4. All Advocates shall strictly follow the Rules relating to wearing of masks and maintaining social distancing.

5. All the Benches will sit during normal Court working hours starting from 10.30 AM. They will take up the Judicial work as per the roster issued under the orders of Hon'ble The Chief Justice. However, the Court sessions shall be into following segments and the cases on all five lists will be serially numbered.

FORENOON SESSION:

I Session from 10.30 am to 11.30 am;

II Session from 11.40 am to 12.40 pm;

III Session from 12.45 pm to 1.30 pm;

AFTERNOON SESSION:

IV Session from 2.30 pm to 3.30 pm;

V Session from 3.45 pm to 4.45 pm;

By Order of Hon'ble The Chief Justice

Sd/-

**(K.S.Bharath Kumar)
Registrar (Judicial)**

Date: 30.06.2021

ADVANCE LIST NO. I (K)		
HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI		
MFA LAC (DB) FOR FINAL HEARING OF THE YEAR 2015-2018		
Sl.No.	CASE NO. & YEAR	ADVOCATE FOR APPELLANT AND RESPONDENT
1	MFA/200097/2015	A M BIRADAR(P),AGA FOR R1 & R2& K S SAKRY(P) GOURISH S KHASHAMPUR(R),FOR R3,
2	MFA/200098/2015	A M BIRADAR(P),GOVT. ADVOCATE FOR R1, GOURISH S KHASHAMPUR,FOR R2 & R3,
3	MFA/200099/2015	A M BIRADAR & K R SAKRY(P),GOVT ADVOCATE FOR R1 & R2, GOURISH S KHASHAMPUR FOR R3,
4	MFA/200101/2015	A M BIRADAR(P),AGA FOR R1 & R3 (MA NOT FILED), ARTHI PATIL FOR R2,(VK NOT FILED),
5	MFA/200260/2015	HARSHAVARDHAN R MALIPATIL(P), AGA FOR R1 & R3(R),S S HALALLI FOR R2,
6	MFA/200609/2015	AMEET KUMAR DESHPANDE(P),SHIVAKUMAR TENGLI
7	MFA/200681/2015	A M BIRADAR &(P),GOVT ADVOCATE FOR R1 & R2, K S SAKRY(P),
8	MFA/200901/2015	SHIVANAND PATIL(P),GOURISH S KHASHAMPUR (R),FOR R1 & R2, AGA FOR R3 & R4
9	MFA/200955/2015	HARSHAVARDHAN R MALIPATIL(P),K A KALBURGI CHETAN KALBURGI,
10	MFA/201185/2015	GOVT ADVOCATE(P),RAVI G MADABHAVI
11	MFA/201437/2015	GOVT ADVOCATE(P),HARSHAVARDHAN R MALIPATIL, FOR R1, R3 TO R6 R2-SD,R7-SD,
12	MFA/201635/2015	R S SIDHAPURKAR AND(P),AGA FOR R1 & R2
13	MFA/201645/2015	GOVT ADVOCATE (P),G A CHOUDHARY SD,
14	MFA/201646/2015	GOVT ADVOCATE (P),R1-SD R2-SD,
15	MFA/201782/2015	M M POLICE PATIL(P),GOVT ADVOCATE, S M PATIL (P),B M PATIL(P),
16	MFA/200313/2016	S S SAJJANSHETTY (P),GOVT ADVOCATE FOR R1 TO R4, SHIVALEELA S S (P),
17	MFA/200328/2016	RATNA N SHIVAYOGIMATH (NOC)(P),GOURISH S KASHAMPUR SHAILAJA C D(P),VIJAY MAHANTESH HIREMATH(P),FOR R1 & R2, GOVT ADVOCATE FOR R3 & R4
18	MFA/200349/2016	RATNA N SHIVAYOGIMATH(P), ARATI PATIL FOR R2 AGA FOR R3 & R4, GOURISH S KHASHAMPUR FOR R2,
19	MFA/200424/2016	B B PATIL(P),HARSHAVARDHAN R MALIPATIL, VINAYAK APTE,
20	MFA/200428/2016	AMEET KUMAR DESHPANDE(P),S V NISTY(P),
21	MFA/200470/2016	AMEET KUMAR DESHPANDE(P),AGA FOR R1 & R2, GOURISH S KHASHAMPUR FOR R3,
22	MFA/200471/2016	AMEET KUMAR DESHPANDE(P),AGA FOR R1 & R2

23	MFA/200472/2016	AMEET KUMAR DESHPANDE(P),
24	MFA/200524/2016	SHIVANAND PATIL(P),GOVT ADVOCATE,
25	MFA/200681/2016	R S SIDHAPURKAR(P), HANUMANTH M GILKI(P),
26	MFA/201132/2016	RATNA N SHIVAYOGIMATH(P),AGA FOR R1 TO R3,
27	MFA/201282/2016	SACHIN M MAHAJAN (P), APPARAO SUGOOR (P), C A SUGOOR(P),
28	MFA/201526/2016	GOVT ADVOCATE(P),VENKATESH G,
29	MFA/201696/2016	GOVT ADVOCATE(P),RATNA N SHIVAYOGIMATH FOR R1 & R2,
30	MFA/200072/2017	MANVENDRA REDDY(P), CHAITANYAKUMAR CHANDRIKI FOR C/R1 & R2 AGA FOR R3 & R4 (MA NOT FILED)
31	MFA/200073/2017	MANVENDRA REDDY(P),CHAITANYAKUMAR CHANDRIKI,FOR R1(A TO E), GOVT ADVOCATE FOR R3 & R4
32	MFA/200083/2017	C KESHAVA RAO(P),KRUPA SAGAR PATIL, VEERANAGOUDA MALIPATIL(P),FOR C/R 1 & 2, GOVT ADVOCATE FOR R3,
33	MFA/200823/2017	AMEET KUMAR DESHPANDE (NOC)(P), RATNA N SHIVAYOGIMATH FOR R3 TO R5,
34	MFA/200824/2017	SHIVAKUMAR R TENGLI (P),AGA FOR R1 & R2, RATNA N SHIVAYOGIMATH,FOR R3 & R4
35	MFA/200825/2017	AMEET KUMAR DESHPANDE (NOC)(P), GOVT ADVOCATE FOR R1 & R2, RATNA N SHIVAYOGIMATH,FOR R3, R4 & R7
36	MFA/200826/2017	AMEET KUMAR DESHPANDE (NOC)(P),AGA FOR R1 & R2, RATNA N SHIVAYOGIMATH,FOR R3 TO R5,
37	MFA/200827/2017	AMEET KUMAR DESHPANDE (NOC)(P),AGA FOR R1 & R2, SHIVANAND PATIL,FOR C/R-3,
38	MFA/200828/2017	AMEET KUMAR DESHPANDE (NOC)(P), AGA FOR R1 & R2,SHIVANAND PATIL, FOR C/R-3 & 4
39	MFA/200829/2017	AMEET KUMAR DESHPANDE (NOC)(P), AGA FOR R1 & R2, SHIVANAND PATIL,FOR C/R3,
40	MFA/200830/2017	SHIVAKUMAR R TENGLI (NOC)(P), AGA FOR R1 & R2,SHIVANAND PATIL,FOR C/R3 & R4,
41	MFA/200831/2017	SHIVAKUMAR R TENGLI (NOC)(P),ARCHANA P TIWARI AGA (R), A M NAGRAL(P),FOR R1 & R2(R),SHIVANAND PATIL FOR C/R3(R),

42	MFA/200832/2017	AMEET KUMAR DESHPANDE (NOC) (P),GOVT ADVOCATE FOR R1 & R2, SHIVANAND PATIL,FOR C/R3
43	MFA/200833/2017	SHIVAKUMAR R TENGLI (NOC)(P), GOVT ADVOCATE FOR R1 & R2, SHIVANAND PATIL (R),FOR R3 (A TO J),
44	MFA/200919/2017	SHIVANAND PATIL(P),AMEET KUMAR DESHPANDE FOR R1, AGA FOR R2 & R3
45	MFA/200920/2017	NAGARAJ PATIL (NOC)(P),SHIVAKUMAR TENGLI FOR R1 ,AGA FOR R2 & R3,
46	MFA/200921/2017	NAGARAJ PATIL (NOC)(P),SHIVAKUMAR TENGLI FOR R1, SHIVANAND PATIL(P),AGA FOR R2 & R3,
47	MFA/200922/2017	SHIVANAND PATIL(P),AGA FOR R2 & R3 (MA NOT FILED),
48	MFA/200924/2017	NAGARAJ PATIL (NOC)(P),SHIVAKUMAR TENGLI -R1SHIVANAND PATIL(P),AGA FOR R2 & R3,
49	MFA/201417/2017	HARSHAVARDHAN R MALIPATIL(P),GOVT ADVOCATE FOR R1 & R4 ,GOURISH S KASHAMPUR,FOR R2 & R3,
50	MFA/201500/2017	CHAITANYAKUMAR CHANDRIKI(P), VIJAYAKUMARI G DHONI FOR R1,R2-SD,R3-SD,
51	MFA/201650/2017	AMEET KUMAR DESHPANDE(P),
52	MFA/201786/2017	GOVT ADVOCATE(P),B M ANGADI FOR R1 TO R5,
53	MFA/201812/2017	HARSHAVARDHAN R MALIPATIL(P),AGA,
54	MFA/202183/2017	MANVENDRA REDDY &(P),AGA FOR R2 & R3, NARENDRA M REDDY(P),
55	MFA/202184/2017	MANVENDRA REDDY &(P),AGA FOR R2 & R3 NARENDRA M REDDY(P),R1-SD(R),
56	MFA/202402/2017	A M BIRADAR(P),GOURISH S KHASHAMPUR FOR R2 & R3 AGA FOR R1 TO R4,
57	MFA/202457/2017	GOVT. ADVOCATE(P),R1(A)-SD, SHIVANAND PATIL FOR LR'S,DECEASED R2 ,
58	MFA/202458/2017	GOVT ADVOCATE(P),SANGANABASAVA B PATIL(R),FOR R1(A)(A) ,SHIVANAND PATIL FOR PROPOSED LR'S OF DECEASED R2 (A TO C)
59	MFA/202459/2017	GOVT ADVOCATE(P),SANGANABASAVA B PATIL,FOR R1(A), SHIVANAND PATIL FOR LR'S,OF DECEASED R2 A/W GPA COPY,
60	MFA/202460/2017	GOVT ADVOCATE(P),SANGANABASAVA B PATIL,FOR R1(A & B)
61	MFA/202461/2017	GOVT ADVOCATE(P),R1-SD(R),SANAGANABASAVA B PATIL FOR R2
62	MFA/200256/2018	AMRESH S ROJA, S V NISTY(P),AGA FOR R1 & R2 & SATHISH R PATIL(P),GIRISH P S FOR R3
63	MFA/200257/2018	AMRESH S ROJA, S V NISTY(P),AGA FOR R1 & R2 & SATHISH R PATIL(P), GIRISH P S FOR R3

64	MFA/200305/2018	A M BIRADAR, K S SAKRY &(P),GOVT ADVOCATE S L MUGALI(P),
65	MFA/201818/2018	MANVENDRA REDDY(P),RAJESH DODDAMANI FOR R1 & R2, GOVT ADVOCATE FOR R3 & R4
66	MFA/201844/2018	GOVT ADVOCATE(P),A M BIRADAR
67	MFA/201845/2018	GOVT ADVOCATE(P),A M BIRADAR,
68	MFA/201846/2018	GOVT ADVOCATE(P),A M BIRADAR
69	MFA/202140/2018	GOVT ADVOCATE(P),HARSHAVARDHAN R MALIPATIL
70	MFA/202271/2018	GOVT ADVOCATE (P),R3-SD(R),
71	MFA/202352/2018	MANVENDRA REDDY(P),HARSHAVARDHAN R MALIPATIL, FOR R1 AGA FOR R2 & R3
72	MFA/202353/2018	MANVENDRA REDDY & (P),AGA FOR R2 & R3 NARENDRA REDDY(P),

ADVANCE LIST NO.II (K)		
HIGH COURT OF KARNATAKA KALABURAGI BENCH KALABURAGI		
MFA (MV) (DB) FOR ORDERS OF THE YEAR 2016-2018		
Sl. No.	CASE NO. & YEAR	ADVOCATE FOR APPELLANT AND RESPONDENT
1	MFA/201628/2016 C/W MFA/201629/2016 MFA/201630/2016 MFA/201631/2016	A M PATIL(P),
2	MFA/201793/2016	G G CHAGASHETTI(P),J AUGUSTIN FOR R2, S S DESAI & L T PUJARI(P),R1-SD,
3	MFA/200259/2017	BABU H METAGUDDA(P),ANITA M REDDY FOR R1,R2 SD(R), MANVENDRA REDDY FOR R3,
4	MFA/200975/2017	C S KALBURGI(P),SANGANAGOUDA V BIRADAR FOR R1 TO R6 (NOC)(R),
5	MFA/201162/2017	BABU H METAGUDDA (NOC)(P),NOTICE TO R1 IS DISPENSED WITH, MAHANTESH PATIL(P),SHARANABASAPPA M PATIL FOR R2,
6	MFA/201270/2017	C S KALBURGI(P),R4 IS MINOR REPTD BY R2(R),R5-SD,
7	MFA/201393/2017	UDAY P HONGUNTIKAR &(P),SANGANAGOUDA V BIRADAR, AMRUTHA DESHMANYA(P),FOR R1 TO R4,
8	MFA/201582/2017	SHIVANAND PATIL(P),B C JAKA FOR R1,
9	MFA/201958/2017	SHIVANAND PATIL(P),
10	MFA/202059/2017	BABU H METAGUDDA(P),R3-SD,
11	MFA/202122/2017	SANJEEV PATIL(P),MANJUNATH MALLAYYA SHETTY(R),FOR R2
12	MFA/202180/2017	BIRADAR VIRANAGOUDA(P),SUBHASH MALLAPUR FOR R2, SUDARSHAN M FOR R3,
13	MFA/202365/2017	SANJEEV KUMAR C PATIL(P),R2-SD,
14	MFA/200301/2018	SHARANABASSAPPA K BABSHETTY(P),
15	MFA/200313/2018	C S KALBURGI(P),MOHAMMED KHADER KHAN,FOR C/R1 & R2,
16	MFA/200324/2018	SANGANAGOUDA V BIRADAR(P), NOTICE TO R1 IS DISPENSED WITH, UDAY P HONGUNTIKAR FOR R2,
17	MFA/200395/2018	SANJEEV PATIL(P),
18	MFA/200572/2018	PREETI PATIL MELKUNDI(P),BABU H METAGUDDA(R),FOR C/R1 BABU H METAGUDDA FOR R5,NOTICE TO R6 IS DISPENSED WITH
19	MFA/200825/2018	KRUPA SAGAR PATIL(P),SHIVANAND PATIL FOR R1 TO R3, MANURE ASHOK KUMAR FOR R4),C S KALBURGI FOR R6, NOTICE TO R7 IS DISPENSED WITH,
20	MFA/200827/2018	KOUJALAGI CHANDRAKANT LAXMAN(P),R1-SD, MANJUNATH MALLAYYA SHETTY,FOR R2,
21	MFA/200855/2018	VEERANAGOUDA MALIPATIL(P),
22	MFA/200866/2018	KOUJALAGI CHANDRAKANT LAXMAN(P), MANJUNATH MALLAYYA SHETTY,FOR R2,
23	MFA/200869/2018	SUBHASH MALLAPUR(P),RAVI B PATIL FOR R1
24	MFA/200882/2018	BASAVARAJ R MATH & B V JALDE(P),R1-SD
25	MFA/200932/2018	J AUGUSTIN(P), NOTICE TO R2 TO R5 IS DISPENSED WITH,
26	MFA/200944/2018	C S KALBURGI(P),SHIVANAND PATIL FOR C/R1 TO 3(R),(IN CP NO 30028/2018),NOTICE TO R4 & R5 IS DISPENSED WITH, R6-SD,KRUPA SAGAR PATIL FOR R7
27	MFA/201022/2018	B M KINIKERI & SANJEEV PATIL(P),SUBHASH MALLAPUR FOR R2,
28	MFA/201198/2018	SHARANABASSAPPA K BABSHETTY(P),SUDHIRSINGH R VIJAPUR

29	MFA/201216/2018	SUBHASH MALLAPUR(P),SHARANABASAPPA K BABSHETTY FOR R1 & R3,R2-SD
30	MFA/201352/2018	SANDEEP VIJAYKUMAR PATIL(P),RAVI B PATIL FOR R1 TO R5
31	MFA/201462/2018	BASAVARAJ R MATH(P),SUBHASH MALLAPUR FOR R2
32	MFA/201500/2018	SHASHIKALA JAHAGIRDAR(P),
33	MFA/201585/2018	V N MISKIN & ANAND V TURE(P),
34	MFA/201617/2018	SANJEEV PATIL(P),SUDARSHAN M FOR R2 (VK NOT FILED), SANGEETA BHADRASHETTY FOR R4, SHIVANAND PATIL FOR R6, K M GHATE FOR R3(II TO VI)
35	MFA/201806/2018	SANGANAGOUDA V BIRADAR(P),
36	MFA/201807/2018	SANGANAGOUDA V BIRADAR(P),
37	MFA/201854/2018	BABU H METAGUDDA(P),NOTICETO R1 IS DISPENSED WITH,
38	MFA/201925/2018	S S ASPALLI(P),SANJEEVKUMAR C PATIL(R),FOR R1 TO R3
39	MFA/201979/2018	BABU H METAGUDDA(P),R1-SD(R),
40	MFA/201987/2018	SHIVANAND PATIL(P),SANDEEP VIJAYKUMAR(R),FOR R1 TO R4,
41	MFA/201993/2018	BAPUGOUDA SIDDAPPA(P),MANVENDRA REDDY FOR R2(R),
42	MFA/201994/2018	MANVENDRA REDDY(P),NAGARAJ PATIL FOR R1(R),
43	MFA/202006/2018	SHARANABASAPPA M PATIL(P),
44	MFA/202038/2018	PREETI PATIL MELKUNDI(P),
45	MFA/202121/2018	SUBHASH MALLAPUR(P),
46	MFA/202184/2018	BAPUGOUDA SIDDAPPA & (P),R1-SD,I S GHALI(P), UDAY P HONGUNTIKAR FOR R4,
47	MFA/202189/2018	BABU H METAGUDDA(P),SUDHARSHAN M FOR R2 BASAVARAJ R MATH FOR R3(R),
48	MFA/202190/2018	MAHANTESH PATIL &(P),PRASHANT B WAJANTRI(P),
49	MFA/202191/2018	K A KALBURGI AND CHETAN(P),
50	MFA/202224/2018	SUBHASH MALLAPUR(P),NEEVA M CHIMKOD FOR C/R2,(IN CP NO 30151/18)(R),
51	MFA/202227/2018	SUBHASH MALLAPUR(P),BABU H METAGUDDA FOR R1 TO R5,
52	MFA/202242/2018	PREETI PATIL MELKUNDI(P),
53	MFA/202245/2018	KRUPA SAGAR PATIL(P), SHASHIKALA JAHAGIRDAR FOR R2,& R4
54	MFA/202380/2018	VEERANAGOUDA MALIPATIL(P), NOTICE TO R1 IS DISPENSED WITH,
55	MFA/202399/2018	SUBHASH MALLAPUR(P),SACHIN M MAHAJAN FOR R1 & R2
56	MFA/202409/2018	PREETI PATIL MELKUNDI(P),R6-SD,
57	MFA/202465/2018	SANGANAGOUDA V BIRADAR(P),R1-SD ,SANJAY M JOSHI FOR R2
58	MFA/202466/2018	SANGANAGOUDA V BIRADAR(P),R1-SD, SANJAY M JOSHI FOR R2, SANGEETA BHADRASHETTY,(VK NOT FILED),
59	MFA/202483/2018	RATNA N SHIVAYOGIMATH(P),R1-SD, UDAY P HONGUNTIKAR FOR R2 & R4,
60	MFA/202485/2018	RATNA N SHIVAYOGIMATH(P),& SHAILAJA C D (P),
61	MFA/202488/2018	B C JAKA(P),PREETI PATIL MELKUNDI FOR R2
62	MFA/202490/2018	SANDEEP VIJAYKUMAR (P), NOTICE TO R1IS DISPENSED WITH SHIVANAND PATIL FOR R2,
63	MFA/202503/2018	SUBHASH MALLAPUR(P),
64	MFA/202514/2018	RATNA N SHIVAYOGIMATH(P),SHAILAJA C D & (P),VIJAYAMAHANTESH HIREMATH(P),
65	MFA/202522/2018	MAHANTESH PATIL(P),S S ASPALLI FOR R2 & R3(R),R3-SD,

ADVANCE LIST-III (K)			
HIGH COURT OF KARNATAKA KALABURAGI BENCH, KALABURAGI			
RFA (DB) FOR ORDERS OF THE YEAR 2015- 2018			
SL. NO.	CASE NO. & YEAR	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	200008/2015	AMEET KUMAR DESHPANDE	
2	200011/2015	A.M.BIRADAR	B.D.HANGARKI
3	200050/2015	VINAYAK APTE	AJAYKUMAR A.K.
4	200052/2015	RAJA VENKATAPPA NAIK	D.P.AMBEKAR
5	RSA200067/2015 c/w 200060/2015 200018/2016	AJAYKUMAR A.K.	PRAVEEN KUMAR RAIKOTE FOR C/R-1
6	200076/2015	SHIVANAND PATIL	ANANTH S. JAHAGIRDAR
7	200087/2015	J. AUGUSTIN	BASAVARAJ KAREDDY
8	20049/2016 c/w 200062/2016	SHIVAKUMAR KALLOOR	AJAYKUMAR A.K.
9	200058/2016	UDAY P. HONGUNTIKAR	R2 & 3 SERVED
10	200061/2016	D.P.AMBEKAR	
11	200063/2016	R.S.SIDHAPURKAR	SUDHIR KULKARNI
12	200075/2016	G.B.YADAV	R.S.SIDHAPURKAR
13	200098/2016	K.D.BHANTANOR	
14	200102/2016	AMEET KUMAR DESHPANDE	S.K.BABSHETTY
15	200027/2017 c/w 200047/2017 200051/2017	A.M.BIRADAR	AJAYKUMAR A.K.
16	200028/2017	CHAITANYAKUMAR C.M.	RESPONDENT SERVED
17	200059/2017	VINAYAK APTE (NOC)	SANGANABASAVA B. PATIL FOR R2
18	200060/2017	K.A.KALBURGI (NOC) FOR A1 TO A13	S.S.SARADAGI
19	200067/2017	MAHANTESHPATIL	AJAYKUMAR A.K.
20	200073/2017	AJAYKUMAR A.K.	R7 TO R23 ARE SERVED
21	200079/2017 A/W 200078/2017	B.D.HANGARKI	MANVENDRA REDDY
22	200086/2017	MOHAMMED ABDUL SATTAR SARADAGI	R2 SERVED
23	200091/2017	MAHANTESHPATIL	AMEET KUMAR DESHPANDE FOR R1 (A) (B)
24	200093/2017	D.P.AMBEKAR	A.VIJAYAKUMAR
25	200094/2017	R.S.SIDHAPURKAR	R3, 4, 6 ARE SERVED
26	200095/2017	S.K.BABSHETTY	R4, 5, 6 SERVED
27	200111/2017	R.S.SIDHAPURKAR	A.VIJAYKUMAR
28	200112/2017	BIRADAR VIRANAGOUDA	D.P.AMBEKAR
29	200126/2017	RAVI B. PATIL	R.S.SIDHAPURKAR
30	200143/2017	RAVI B. PATIL	SACHIN M. MAHAJAN
31	200008/2018	R.S.SIDHAPURKAR	MAHANTESHPATIL
32	200011/2018	VINAYAK APTE (NOC)	

33	200013/2018	P.S.MALIPATIL	MOIZUDDIN ALI AHMED
34	200018/2018	D.P.AMBEKAR	
35	200021/2018	R.S.SIDHAPURKAR	NAGRAJ PATIL
36	200023/2018	AMEET KUMAR DESHPANDE	A.VIJAYKUMAR
37	200024/2018	A.S.ROJA	H.R.MALIPATIL
38	200025/2018	V.K.NAYAK	
39	200026/2018	GURURAJ RAO KAKKERI	B.C.JAKA
40	200032/2018	K.M.GHATE	SHIVANAND PATIL C/R -2
41	200038/2018	B.K.HIREMATH	SANGANABASAVA B. PATIL FOR C/R-2, 3
42	200043/2018	SHIVANAND PATIL	B.D.HANGARKI
43	200049/2018	ARUN CHOWDAPURKAR	P.VILASKUMAR FOR R2, R11, R1 SERVED
44	200051/2018	AMEET KUMAR DESHPANDE	RAVI B. PATIL
45	200054/2018	SANGANABASAVA B. PATIL	RESPONDENT SERVED
46	200061/2018	JIDAGE KAILASH C.	
47	200066/2018	B.D.HANGARKI	
48	200073/2018	HULEPPA HEROOR	RESPONDENT SERVED
49	200080/2018	GANESH S. KALBURGI (NOC)	AGA ACCEPT NOTICE
50	200082/2018	SANDEEP VIJAYAKUMAR	SHIVAKUMAR KALLOOR FOR R1
51	200090/2018	D.P.AMBEKAR	R3 & R4 SERVED
52	200095/2018	R.S.SIDHAPURKAR	MAHANTESH PATIL FOR R1 a) to R1 (f)
53	200102/2018	R.S.SIDHAPURKAR	
54	200105/2018	AMEET KUMAR DESHPANDE	S.H.MANUR
55	200110/2018	S.K.BABSHETTY	
56	200111/2018	UMASHANKAR B. JAWALE	
57	200118/2018	AJAYKUMAR A.K.	
58	200121/2018	SHIVAKUMAR KALLOR	A.M.NAGARAL
59	200123/2018	G.S.BIRADAR	NOTICE ISSUED
60	200124/2018	GURURAJ RAO KAKKERI	
61	200126/2018	S.K.BABSHETTY	M.S.NARONI
62	200128/2018	KRUPASAGAR PATIL	SHIVAKUMAR KALLOOR (VK NOT FILED)
63	200130/2018 c/w 200144/2018	RATNA N. SHIVAYOGIMATH	G.G.CHAGASHETTI
64	200132/2018	RAVI B. PATIL	K.M.GHATE FOR R2 TO R4
65	200134/2018	MAHANTESH PATIL	G.G.CHAGASHETTI FOR R1 (c) 4, 6
66	200135/2018	K.M.GHATE	SACHIN M.MAHAJAN
67	200138/2018	AMEET KUMAR DESHPANDE	RAVI B. PATIL
68	200139/2018	JAMBAYYA SWAMY HIREMATH	
69	200141/2018	UMESH V. MAMADAPUR	RATNA N.SHIVAYOGIMATH
70	200142/2018	VINAYAK APTE (NOC)	NOTICE ISSUED
71	200145/2018	RATNA N. SHIVAYOGIMATH	ANANTH S. JAHAGIRDAR
72	2000149/2018	UMESH V. MAMADAPUR	RATNA N.SHIVAYOGIMATH FOR R1, 2, 3, 4, 6
73	200154/2018	AMEET KUMAR DESHPANDE	SHIVANAND PATIL

74	200157/2018	M.SALOMAN ALFRED	
75	200160/2018	B.D.HANGARKI	
76	2000165/2018	AMEET KUMAR DESHPANDE	SACHIN MAHAJAN FOR R11
77	200166/2018	M.M.PATIL & S.M.PATIL	
78	200173/2018	SRINIVAS S. SIDHAPURKAR	SHIVANAND PATIL
79	200177/2018	GURURAJ RAO KAKKERI	AMEET KUMAR DESHPANDE FOR R1 TO R3
80	200178/2018	VINAYAK APTE	
81	200179/2018	NEEVA M. CHIMKOD	H.M.PATIL FOR C/R 1 TO 3
82	200181/2018	SACHIN M. MAHAJAN	SANJEEVKUMAR C. PATIL
83	200182/2018	SHIVANAND PATIL	
84	200183/2018	MAHANTESH PATIL	AMEET KUMAR DESHPANDE
85	200184/2018	AMEET KUMAR DESHPANDE	GANESH NAIK
86	200186/2018	JAMBHAYYA SWAMY HIREMATH (DIMISED)	H.R.MALIPATIL
87	200187/2018	MANURE ASHOK KUMAR	
88	200191/2018	D.P.AMBEKAR	SANGANAGOUDA BIRADAR
89	200192/2018	G.S.BIRADAR	
90	200194/2018	AMEET KUMAR DESHPANDE	BAPUGOUDA SIDDAPPA FOR R3 R8
91	200195/2018	RAVI B. PATIL	RESPONDENT SERVED
92	200196/2018	MAHANTESH PATIL	
93	200197/2018	N.S.DESHPANDE	
94	200199/2018	S.H.MANUR	B.V.JALDE

ADVANCE LIST NO. IV (K)**HIGH COURT OF KARNATAKA, KALABURAGI BENCH, KALABURAGI****CRIMINAL APPEAL (DB) CONVICTION
(CUSTODY MATTERS) - FOR FINAL HEARING**

Sl. No.	Case No.		Date of Arrest in Lower Court	Adv. for Appellant Sri. / Smt.	Adv. for Respondent Sri. /Smt.
1	200051	2015	02/12/2012	Biradar Virananagouda	Addl. SPP
2	200063	2016	11/01/2013	Sanjay A. Kulkarni	Addl. SPP
3	200103	2015	23/01/2013	Sanjay A. Patil	Addl. SPP
4	200013	2016	08/04/2013	Shivanand V. Pattanashetti	Addl. SPP
5	200140	2016	28/06/2013	Rajesh G. Doddamani	Addl. SPP
6	200129	2016	02/09/2013	Ganesh Naik	Addl. SPP
7	200010	2014	16/12/2013	Ishwaraj S. Chowdapur	Addl. SPP
8	200141	2015	13/01/2014	Avinash A. Uplaonkar	Addl. SPP
9	200134	2017	13/01/2014	M.A. Jagiradar	Addl. SPP
10	200173 & Connected Matter	2017	17/01/2014	Sanjay A. Kulkarni	Addl. SPP
11	200136	2016	18/01/2014	Nandkishore Boob	Addl. SPP
12	200018	2018	02/03/2014	Arun S. Chowdapurkar	Addl. SPP
13	200147	2016	29/03/2014	Chaitanyakumar C.M.	Addl. SPP
14	200101	2016	19/05/2014	Irshand Ahmed & Anwar (NOC) Ishwaraj S. Chowdapur	Addl. SPP
15	200135	2016	11/07/2014	Ishwaraj S. Chowdapur	Addl. SPP
16	200114 a/w 200040	2015 2016	18/07/2014	Ishwaraj S. Chowdapur	Addl. SPP
17	200085	2017	21/07/2014	Shivanand V. Pattanashetti	Addl. SPP

18	200083	2017	05/09/2014	S.S. Aspalli	Addl. SPP
19	200018	2017	02/10/2014	Biradar Virananagouda	Addl. SPP
20	200078	2016	05/10/2014	Biradar Virananagouda	Addl. SPP
21	200033	2019	07/10/2014	Nandkishore Boob	Addl. SPP
22	200056	2016	09/11/2014	Shivanand V. Pattanashetti	Addl. SPP
23	200174	2017	14/11/2014	Sanjay A. Kulkarni	Addl. SPP
24	200020	2018	13/03/2015	S.S. Aspalli	Addl. SPP
25	200027 & Connected Matter	2017	06/04/2015	Anilkumar Navadagi	Addl. SPP
26	200045	2018	20/05/2015	N. Krishnacharya	Addl. SPP
27	200088	2018	19/06/2015	R.S. Lagali	Addl. SPP
28	200150	2017	24/06/2015	B. C. Jaka	Addl. SPP
29	200163	2017	06/07/2015	Ishwaraj S. Chowdapur	Addl. SPP
30	200029 a/w 200025	2017 2017	08/07/2015	R.S. Lagali	Addl. SPP
31	200025 & Connected Matter	2017	09/07/2015	R.S. Lagali	Addl. SPP
32	200160	2017	10/08/2015	Biradar Virananagouda	Addl. SPP
33	200007	2020	13/10/2015	Rajesh G. Doddamani	Addl. SPP
34	200111 & Connected Matter	2018	16/10/2015	Sanjay A. Patil	Addl. SPP
35	200127	2018	31/10/2015	B. C. Jaka	Addl. SPP
36	200154	2017	21/01/2016	Nandkishore Boob	Addl. SPP
37	200127	2019	30/01/2016	B. C. Jaka	Addl. SPP
38	200044	2018	01/02/2016	Shivashankar H.Manur	Addl. SPP
39	200141	2018	10/02/2016	B. C. Jaka	Addl. SPP

40	200102	2018	26/03/2016	B. C. Jaka	Addl. SPP
41	200089	2018	07/04/2016	Mahantesh H.Desai	Addl. SPP
42	200134	2018	09/04/2016	R. Kotwal	Addl. SPP
43	200096	2017	05/05/2016	Ganesh Naik	Addl. SPP
44	200133 & Connected Matter	2017	08/07/2016	Shivanand V. Pattanashetti	Addl. SPP
45	200104	2017	23/08/2016	Shivashankar H.Manur	Addl. SPP
46	200091	2019	23/08/2016	Patil Shantabai Subhash	Addl. SPP
47	200083	2018	11/10/2016	Rajesh G. Doddamani	Addl. SPP
48	200185	2016	20/11/2016	Sachin M. Mahajan	Addl. SPP
49	200152	2018	03/01/2017	Ustad Sadat Hussain	Addl. SPP
50	200006	2021	30/01/2017	Nandkishore Boob	Addl. SPP
51	200125	2018	14/07/2017	Shivashankar H.Manur	Addl. SPP
52	200080	2019	18/07/2017	Ishwaraj S. Chowdapur	Addl. SPP
53	200135	2018	25/11/2017	B. S. Nasi	Addl. SPP
54	200035	2018	20/02/2018	S.V. Deshmukh	Addl. SPP
55	200014	2020	27/11/2019	S. P Sangolgi	Addl. SPP
56	200069	2020	13/03/2020	Rajesh G. Doddamani	Addl. SPP

ADVANCE LIST No.V (K)				
HIGH COURT OF KARNATAKA, KALABURAGI BENCH				
STATEMENT OF RFA FINAL HEARING (DB)				
SI.No.	CASE No & YEAR	SUB-TYPE	ADVOCATE FOR APPELLANT	ADVOCATE FOR RESPONDENT
1	RFA-5002/2011		B V JALDE	A SYED HABEEB FOR R1
2	RFA-6006/2012	INJ	J AUGUSTIN & SANTOSH	MANVENDRA REDDY
3	RFA-6016/2012		RAJA VENKATAPPA NAIK &	ASHOK PATIL &
4	RFA-6037/2012	PAR/POS	AMEET KUMAR DESHPANDE	R1-RUKMABAI SD
5	RFA-6041/2012		B D HANGARKI,	R1- SHIVAGANGAMMA SD
6	RFA-6017/2013	MON	SHIVAKUMAR KALLOOR &	R V NADAGOUDA FOR R1
7	RFA-6026/2013	PAR/POS	K M GHATE	R1 SANJAY SD
8	RFA-6051/2013	DEC/PAR	V K NAYAK	SHIVAKUMAR KALLOOR
9	RFA-200001/2014	PAR/POS	AMEET KUMAR DESHPANDE	SACHIN M MAHAJAN
10	RFA-200006/2014		UMESH V MAMADAPUR	R1-GULAPPA SD
11	RFA-200008/2014	PAR	AMEET KUMAR DESHPANDE	I R BIRADAR, G G CHAGASHETTI
12	RFA-200009/2014	PAR	SHIVANAND PATIL	V SRIPAD FOR R1
13	RFA-200018/2014		AMEET KUMAR DESHPANDE	AJAYKUMAR A K FOR R1 TO R6
14	RFA-200020/2014	DEC	SHIVAKUMAR KALLOOR	GOVT ADVOCATE FOR R1 TO R4
15	RFA-200021/2014		ASHOK S KINAGI	A VIJAY KUMAR FOR R1 TO R7
16	RFA-200024/2014		I R BIRADAR & SANTOSH H PATIL	ASHOK S KINAGI
17	RFA-200036/2014	PAR/POS	SANJAY M JOSHI (NOC)	VEERANAGOUDA
	RFA-200044/2014	PAR/POS	PRAVEENKUMAR RAIKOTE	S.S.SAJJANSHETTY
18	RFA-200048/2014		AMEET KUMAR DESHPANDE	S K BABSHETTY & UMADEVI S B
19	RFA-200051/2014		G B YADAV (NOC)	MAYA T R FOR R1
20	RFA-200056/2014		HARSHAVARDHAN R MALIPATIL	AMEET KUMAR DESHPANDE
21	RFA-200064/2014	PAR	K M GHATE	SACHIN M MAHAJAN
22	RFA-200069/2014	PAR/POS	SHIVAKUMAR KALLOOR	BAPUGOUDA SIDDAPPA
23	RFA-200070/2014	PAR	BASAVARAJ KAREDDY	MAHANTESH PATIL
24	RFA-200074/2014		UMESH V MAMADAPUR	ADDL GOVT ADVOCATE

25	RFA-716/2015	PAR	D P AMBEKAR (NOC)	R1-RAVINDRA SD
26	RFA-200008/2015	PAR/POS	AMEET KUMAR DESHPANDE	BASAVARAJ R MATH FOR R1 TO R3
27	RFA-200012/2015	DEC/INJ	R P ASTURE, RAHUL R ASTURE	SHARANABASAPPA K BABSHETTY
28	RFA-200013/2015	PAR/POS	S G MATH	R1-HEMAVATHI PATIL SD
29	RFA-200020/2015	PAR/POS	PATIL SHRINIVAS BASAVANTRAO	R1-MARUTI SD
30	RFA-200021/2015	PAR/POS	AMEET KUMAR DESHPANDE	GURURAJ RAO KAKKERI,
31	RFA-200023/2015	DEC/PAR	AMEET KUMAR DESHPANDE	SHRINIVAS B APTIL
32	RFA-200026/2015		KRUPA SAGAR PATIL	S R TEJAS (NOC)
33	RFA-200029/2015	DEC/POS	K B RAO	R1-BHEEMAVVA SD
34	RFA-200032/2015	PAR/POS	B D HANGARKI & S B HANGARKI	AMEET KUMAR DESHPANDE
35	RFA-200036/2015	PAR/POS	P S CHHAPRE & D P AMBEKAR	V/O DATED 18/1/19 NOTICE TO
36	RFA-200037/2015		R S SIDHAPURKER	GURURAJ RAO KAKKERI
37	RFA-200045/2015	PAR/POS	M J INAMDAR	SHRINIVAS B PATIL FOR R1-R3
38	RFA-200047/2015	PAR/POS	AJAY KUMAR A K	UMESH V MAMADAPUR
39	RFA-200048/2015	DEC/POS	AMEET KUMAR DESHPANDE	ARCHANA P TIWARI FOR R1 TO R3
40	RFA-200050/2015	DEC/INJ	VINAYAK APTE	AJAYKUMAR A K
41	RFA-200052/2015	PAR/POS	RAJA VENKATAPPA NAIK	ASHOK S KINAGI
42	RFA-200057/2015		MAHANTESH PATIL	SERVICE OF NOTICE TO
43	RFA-200070/2015	MON	BIRADAR VIRANAGOUDA	AJAYKUMAR A.K.
44	RFA-200078/2015	PAR/POS	K.S.SAKRY	VINAYAK APTE
45	RFA-200081/2015	PAR/POS	AMEET KUMAR DESHPANDE	SRINIVAS B.PATIL FOR R1
46	RFA-200082/2015	PAR	GURURAJRAO KAKKERI	S K BABSHETTY FOR R1 & R2
47	RFA-200083/2015	PAR/POS	RAVI B PATIL	V S PATIL FOR R1
48	RFA-200084/2015	SP	R S SIDHAPURKAR	SANJEEV KUMAR C PATIL FOR R1
49	RFA-200085/2015	PAR	K M GHATE & NAMDEV B S	SANGOLI NAGANNA FOR R1
50	RFA-200086/2015	MON	AMEET KUMAR DESHPANDE	R1-SHIVARATAN N LAKHOTIA SD
51	RFA-200014/2016	DEC/INJ	AMEET KUMAR DESHPANDE	P S MALIPATIL FOR R1 & R2

52	RFA-200019/2016		G G CHAGASHETTI	ASHOK S KINAGI
53	RFA-200022/2016	PAR/POS	VINAYAK D PATNURKAR &	K M GHATE &
54	RFA-200028/2016		SANJEEVKUMAR C PATIL &	R J BHUSARE FOR R2
55	RFA-200046/2016	DEC/INJ	HEMA L KULAKARNI &	R1-OMPRAKASH SD
56	RFA-200047/2016	PAR/POS	NARENDRA REDDY	ASHOK S KINAGI FOR R3
57	RFA-200048/2016	DEC/PAR	ASHOK S KINAGI	R1-SIDDAPPA SD
58	RFA-200054/2016	PAR/INJ	ASHOK S KINAGI	HARSHAVARDHAN R MALIPATIL
59	RFA-200060/2016	SP	SUBHASH MALLAPUR,	MANVENDRA REDDY,
60	RFA-200065/2016	PAR/POS	PATIL SHRINIVAS BASAVANTRAO	SHIVANAND PATIL FOR R1 & R2
61	RFA-200073/2016	DEC/INJ	NARENDRA M. REDDY	VEERANAGOUDA
62	RFA-200080/2016	PAR	AMEET KUMAR DESHPANDE	GURURAJRAO KAKKERI
63	RFA-200087/2016	PAR	SRINIVAS B. PATIL	KOUJALAGI C.L.
64	RFA-200088/2016	DEC/INJ	PATIL SHRINIVAS BASAVANTRAO	KRUPA SAGAR PATIL
65	RFA-200091/2016	SP	ASHOK S KINAGI	VINAYAK APTE FOR R1
66	RFA-200092/2016	PAR	ASHOK S KINAGI & AJAYKUMAR A K	
67	RFA-200099/2016	PAR	KRUPA SAGAR PATIL	CHAITANYAKUMAR CHANDRIKI
68	RFA-200105/2016	PAR	AJAYKUMAR A K &	BASAVARAJ KAREDDY FOR R1
69	RFA-200003/2017	DEC/PAR	RATNA N SHIVAYOGIMATH	NARESH V KULKARNI
70	RFA-200004/2017	PAR/POS	PATIL SHRINIVAS BASAVANTRAO	R1-BASAPPA SD
71	RFA-200009/2017	PAR	DEEPAK VISHNU BARAD	SHIVANAND PATIL FOR R1
72	RFA-200011/2017	PAR/POS	HEMA L KULAKARNI	A VIJAYKUMAR FOR R1
73	RFA-200021/2017	SP	ASHOK S KINAGI	R J BHUSARE FOR R1
74	RFA-200023/2017	PAR/POS	SHIVANAND PATIL	SACHIN M. MAHAJAN
75	RFA-200035/2017	SP/DE/IN	JIDAGE KAILASH C	BASAVARAJ KAREDDY
76	RFA-200037/2017	PAR	B D HANGARKI, J B HANGARKI	VINAYAK APTE FOR FOR R1 TO R3
77	RFA-200041/2017	MON	ASHOK S KINAGI &	KRUPA SAGAR PATIL
78	RFA-200045/2017	MON	SHARANABASAPPA M PATIL	GOVT ADVOCATE FOR R1

79	RFA-200046/2017	DEC/INJ	G S BIRADAR & V G BIRADAR	AMEET KUMAR DESHPANDE
80	RFA-200056/2017		G G CHAGASHETTI,	K D BHANTANUR FOR C/R1
81	RFA-200058/2017	PAR/POS	A VIJAYKUMAR &	GURURAJRAO KAKKERI FOR R1
82	RFA-200071/2017	MON	SHIVAKUMAR KALLOOR	K.M.GHATE
83	RFA-200074/2017	SP	AJAYKUMAR A.K.	DEEPAK V. BARAD
84	RFA+200081/2017	MON	R.J.BHUSARE	KRUPA SAGAR PATIL
85	RFA-200084/2017	PAR/POS	VIRANAGOUDA MALIPATIL	S.S.ASPALLI
86	RFA-200090/2017	SP	AJYAKUMAR A.K.	
87	RFA-200119/2017	MON	ASHOK PATIL	R.J.BHUSARE
88	RFA-200120/2017	MON	A VIJAYAKUMAR	RAVI B. PATIL
89	RFA-200122/2017	SP	AMEETKUMAR DESHPANDE	SYED MASTAN
90	RFA-200140/2017	PAR/POS	I.R.BIRADAR	D.P.AMBEKAR
91	RFA-200141/2017	PAR/POS	SHARANABASAPPA K. BABSHEETTI	A.VIJAYKUMAR
92	RFA-200015/2018	SP	BASAVARAJ KAREDDY	RATNA N. SHIVAYOGIMATH
93	RFA-200040/2018	MON	KRUPA SAGAR PATIL	SHIVKUMAR R. TENGLI
94	RFA-200044/2018	PAR	SACHIN M. MAHAJAN	AMEET KUMAR DESHPANDE
95	RFA-200058/2018	PAR/POS	AJAYKUMAR A.K.	ANILKUMAR CHAVAN
96	RFA-200059/2018	PAR/POS	S.S.SAJJANSHETTY	G.B.YADAV
97	RFA-200068/2018	SP	SHIVANAND PATIL	AMEET KUMAR DESHPANDE
98	RFA-200070/2018	SP	SHIVAKUMAR KALLOOR	H.R.MALIPATIL
99	RFA-200071/2018	DEC	ARUN CHOWDAKAR	AMEET KUMAR DESHPANDE
100	RFA-200077/2018	DEC	AJAYKUMAR A.K.	DEEPAK V. BARAD
101	RFA-200085/2018	PAR	SRINIVAS B. PATIL	M.S.INAMADAR
102	RFA-200088/2018	SP	I.R.BIRADAR	SHIVAKUMAR MALIPATIL
103	RFA-200106/2018	SP	S.K.BABSHETTY	R..V.NADAGOUDA
104	RFA-200133/2018	PAR/POS	AJAYKUMAR A.K.	NEEVA M.CHIMKOD
105	RFA-200190/2018	PAR/POS	MAHANTESH PATIL	SHIVANAND PATIL